

## RABI WHEAT CROP ESTIMATES

\*23. SHRI S. K. VAISHAMPAYEN: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether Government have received firm estimates for the rabi wheat crop from the States of Punjab, Madhya Pradesh, Uttar Pradesh and Rajasthan?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): Not yet Sir. On the basis of crop intelligence reports, however, it appears that at the all-India level wheat production in 1964-65 may be about 15 per cent better than last year.

## DEMURRAGE PAID TO FOODGRAIN SHIPS

\*24. SHRI OM MEHTA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the amount paid as demurrage to chartered foodgrain ships in 1964 for delays in clearing; and

(b) the name of the port where the maximum demurrage was paid?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a). The total amount of demurrage incurred or payable on chartered foodgrain ships in 1964 is estimated at about Rs. 50.6 lakhs.

(b) Bombay.

## ALLOTMENT OF ELECTION SYMBOL

\*25. SHRI CHANDRA SHEKHAR: Will the Minister of LAW be pleased to state:

(a) whether any representation from the General Secretary of the Praja Socialist Party has been received by the Election Commission about the allotment of election symbol; and

(b) if the answer to part (a) above be in the affirmative, what were the contents of the representation and

what action has been taken by the Election Commission thereon?

THE MINISTER OF LAW (SHRI A. K. SEN): (a) Yes Sir.

(b) A copy of the representation is placed on the Table of the House. [See Appendix LII, Annexure No. I] The matter is under consideration of the Election Commission.

## NATIONAL HIGHWAY No. 8

\*26. SHRI MAGANBHAI S. PATEL: Will the Minister of TRANSPORT be pleased to state:

(a) by when the work for widening and resurfacing of the National Highway No. 8 from Kamrej to the border of Maharashtra will be taken up; and

(b) whether there is any proposal under Government's consideration to divert this Highway from the outside limits of Baroda and if so, by when it will be taken up?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) Subject to availability of funds widening and resurfacing work (wherever necessary) from Kamrej to Maharashtra border will be taken up during the Fourth Plan period.

(b) There is a proposal to bypass Baroda town. The land for the bypass is proposed to be acquired during the Fourth Plan period.

## FOODGRAIN TARGETS AND ACHIEVEMENTS

\*27. SHRI R. S. KHANDEKAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what is the target of foodgrain production in the country in the Fourth Five Year Plan;

(b) what was the target for the last two years of the Third Plan;